



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1218/2019

Date of order: 05.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**RINA SIL GHOSH
VS.
S. E. RAILWAY**

For the Applicant : Ms. A. Kaunda, Counsel

For the Respondents : Ms. D. Nag, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:



Heard both.

2. On perusal of the records we find that no specific prayer has been made in the prayer portion of the OA. On being pointed out the ld. Counsel for applicant seeks liberty to withdraw the OA and to file one afresh.

3. Accordingly, this OA is dismissed with the liberty to the applicant to file afresh.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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